

by them and for those drugs for which applications were received afterwards by the Technical Officers working in the Ministry. These criteria had been applied while dealing with industrial licence applications on the basis of parameters for assessment of high technology as laid down by the High Level Committee.

#### Manufacture of Clofibrate and Diloxanide Furoate.

561. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 1496 given in the Rajya Sabha on the 14th March, 1983 and state:

(a) whether it is a fact that the manufacture of Clofibrate and Diloxanide Furoate confirms to criteria No. 6, 8, 9, 10 and 11 of the 12 criteria which have been laid down by the High Level Committee for determining the nature of technology;

(b) whether it is also a fact that manufacturing process involved in the production of Diloxanide Furoate is much more complicated as compared to the process involved in the manufacture of Vitamin E; and

(c) if so, how Vitamin-E manufacture from imported raw materials has been identified as involving high technology and what was the import content at the time of classification and the import content in respect of Vitamin-E and Diloxanide Furoate?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) No, Sir.

(c) Does not arise. The import content at the time of classification of the process involved was as follows:—

Vitamin E Rs. 29/- per Kg. (cif)  
Diloxanide Furoate Rs. 138/- per Kg. (cif)

#### Grant of import licence to M.s. Wyeth Labs.

562. SHRI MIRZA IRSHADBAIG AIYUBBAIG: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 1530 given in the Rajya Sabha on the 14th March, 1983 and state:

(a) what was the total value of import licences granted to M/s. Wyeth Labs. during the years 1965, 1966 and 1967 and the time when they started using additional foreign exchange for importing Cyno base; and

(b) what are the formulations based on Ethoheptazine Citrate produced by this company with licensed capacity of each and what was their production during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Sir, particulars of all import licences are furnished in the weekly Bulletin of Import Licences, Export Licences and Industrial Licences issued by the Office of CCI&E which may be referred to. Copies of these Bulletins are supplied to Parliament Library. However, imports of Cyanobase and its CIF value are as under:

Year (April /March)	Kgs.	Total C.I.F. value involved (Rs. Lakhs)
1981-82	1803	19.60
1980-81	1526	12.34
1979-80	1789	11.66

(b) This is being ascertained from the company.